

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:278
ANSWERED ON:14.03.2000
ACTION PLAN FOR WASTE
C. KUPPUSAMI

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government have formulated any action plan for utilisation of solid waste/garbage in urban areas by adopting latest technology for its disposal;
- (b) if so, the details thereof; and
- (c) the details of projects formulated/proposed to be formulated in this regard, State-wise?

Answer

MINISTER FOR URBAN DEVELOPMENT (SHRI JAGMOHAN)

(a)to(c): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION 278 FOR 14.3.2000 REGARDING ACTION PLAN FOR WASTE.

(a)to(c): Public Health and Sanitation is a State subject under Article 246(3) of the Constitution and entry no. 6 of the Twelfth Schedule. With the 74th Constitutional Amendment, responsibility of solid waste management has been entrusted to Urban Local Bodies as per entry no. 6 of the Twelfth Schedule of the Constitution (Article 243W).As such, action plan for utilisation of solid waste/garbage in urban areas is required to be formulated, planned and executed by the Urban Local Bodies.

2. The Ministry of Urban Development assists the State Governments and Urban Local Bodies in policy formulation and technical guidance by the Central Public Health and Environmental Engineering Organisation (CPHEEO).The Ministry also assists the State Governments for obtaining external assistance and human resource development. An Expert Committee appointed by the Ministry has prepared a comprehensive Manual on Solid Waste Management which will act as a guide to Urban Local Bodies for proper disposal of waste. Beside these, the Ministry of Urban Development has taken the following action in response to the directions of the Supreme Court in Writ Petition (Civil) No. 888/96, filed by Mrs. Almitra H. Patel regarding solid waste management:

(i) The report of the Supreme Court appointed Committee on Solid Waste Management dated 25.3.99 was sent to all State Governments for immediate appropriate action. The report contained recommendations for utilisation of municipal solid waste through composting of organic/bio-degradable waste and utilisation of recyclable material by recycling industries.

(ii) A Technology Advisory Group (TAG) has been constituted under the Chairmanship of the Adviser (PHEE), CPHEEO on 18.8.99 for a period of five years with the objectives of collecting information on various proven technologies, provide technical assistance to urban local bodies, set benchmark on solid waste management for local bodies, channelise and make optimum use of funds earmarked for Solid Waste Management projects, develop IEC (information, Education and Communication) material for awareness programmes, human resource development and capacity building.

(iii) All States/UTs have been requested to take all possible efforts to keep all class I cities clean and to make a beginning by introducing scientific solid waste management practices in a concerted manner in two cities in each State and one city in each Union Territory to be named as `model cities` by reprioritisation of the resources of the concerned municipal bodies and/or by giving funds from the State Government. Appropriate technical inputs would be provided by the Technology Advisory Group referred to above.

(iv) As regards Delhi, Municipal Corporation of Delhi, New Delhi Municipal Council and others concerned have been advised to adopt modern methods of disposal such as composting, improve waste management with zero tolerance in selected areas undertake special drives at frequent intervals, create public awareness, etc. Action has also been taken to identify land for compost sites and landfills.

3. The Ministry of Agriculture provides Central assistance for setting up of compost plants under a Centrally sponsored scheme on Balanced and Integrated Use of Fertilizers. A statement showing funds released by that Ministry to various States during the 8th Plan for setting up of compost plants is enclosed at Annexure-I. During 1990-2000, a grant of Rs.50 lakhs has been sanctioned and released to the Karnataka Compost Development Corporation. A proposal of Shillong Municipal Board, Meghalaya has also been approved in principle for setting up of a compost plant.

4. The Ministry of Non-Conventional Energy Sources under its National Programme on Energy Recovery from Urban Municipal and Industrial Waste is promoting various scientific methods for gainful utilisation of Municipal Solid Waste/Garbage in urban areas for energy recovery, waste reduction and abatement of environmental pollution. A list of projects formulated/under implementation under this Programme is enclosed at Annexure-II.

ANNEXURE-I

STATEMENT SHOWING FUNDS RELEASED FOR SETTING UP OF COMPOST UNITS UNDER CENTRALLY SPONSORED SCHEME 'BALANCED AND INTEGRATED USE OF FERTILIZERS DURING VIII PLAN (1993-94 TO 1996-97)

(RS. IN LAKHS)

S.NO.	STATES	1993-94	1994-95	1995-96	1996-97	TOTAL
1.	TAMIL NADU	20.00 (1)	NIL	70.20 (5)	NIL	90.20
2.	KERALA	20.00 (1)	NIL	20.00 (1)	NIL	40.00 (2)
3.	MADHYA PRADESH	10.00 (1)	10.00 (1)	20.00 (1)	NIL	40.00 (2)
4.	PUNJAB	NIL	20.00 (1)	NIL	NIL	20.00 (1)
5.	ASSAM	NIL	20.00 (1)	NIL	NIL	20.00 (1)
6.	MAHARASHTRA	NIL	NIL	20.00 (1)	NIL	20.00 (1)
7.	DELHI	NIL	NIL	20.00 (1)	NIL	20.00 (1)
8.	KARNATAKA	NIL	NIL	20.00 (1)	20.00 (1)	40.00 (2)
9.	RAJASTHAN	NIL	20.00 (1)	20.00 (1)	NIL	40.00 (2)
10.	ANDHRA PRADESH	3.35	NIL	16.65 (1)	NIL	20.00 (1)
11.	BIHAR	NIL	NIL	NIL	20.00 (1)	20.00 (1)
12.	PONDICHERRY	NIL	NIL	NIL	20.00 (1)	20.00 (1)
TOTAL		53.35 (2)	70.00 (4)	206.85 (12)	60.00 (3)	390.20 (21)

N.B. Figures in brackets indicate the No. of Municipalities assisted under the programme.